


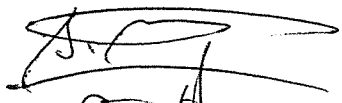

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH - II  
CHENNAI

18

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10:30 AM ON 09/09/2019

PRESENT: SHRI B.S.V. PRAKASH KUMAR, MEMBER (JUDICIAL)  
SHRI S VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER : MA/385/2019  
PETITION NUMBER : CP/114/IB/2018  
NAME OF THE PETITIONER : M.MURUGESAN RP (VELOHAR INFRA PVT LTD)  
NAME OF THE RESPONDENTS : VIJAYALAKSHMI AND OTHERS  
UNDER SECTION : SEC 60 OF IBC

S.No.	Name (in Capital)	Represented by	Signature
1.	S.SATHIYANARAYANAN	Counsel for Applicant	
2)	S. Sathish	Counsel for R2	
3)	Asok Kumar	Counsel for R6	
4)	M. MURUGESAN	Liquidator	M. Murugesan

ORDER

At request of the parties, list this matter on 20.09.2019.

  
[S. VIJAYARAGHAVAN]  
Member (Technical)

  
[B.S.V. PRAKASH KUMAR]  
Member (Judicial)

vs